

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

(IB)-84 (PB)/2017

IN THE MATTER OF:

M/s Jindal Saxena Financial Services (P) .... APPLICANT / PETITIONER  
Ltd.

Vs.

M/s Mayfair Capital Pvt. Ltd. .... RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

None appeared for the petitioner even at the time of second call. In the circumstances the matter is now posted for hearing on 10.8.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

list on 10.8.2017.

— Sd —

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
03.8.2017